

HARYANA GOVERNMENT
ENVIRONMENT, FOREST AND WILDLIFE DEPARTMENT

Notification

The 11th April, 2023

No. S.O. 10/C.A. 16/1927/S. 29/2023.— In exercise of the powers conferred under sub-section (1) read with sub-section (2) of section 29 of the Indian Forest Act, 1927 (Central Act 16 of 1927), the Governor of Haryana hereby declares the land described in the Schedule given below to be protected forests, to which the provisions of Chapter IV of the said Act, shall be applicable:-

SCHEDULE

District	Tehsil	Village with Hadbast No.	Description of field Khasra No.	Total area in		
				Acre	Kanal	Marla
1	2	3	4	5	6	7
Gurugram	Sohna	Aklampur 166	32//38	15	6	14
Gurugram	Badshahpur	Gairatpur Bas 158	137,138,139,140,141,142,143,144,145,146, 147,148,149,150,151,152,153,154,155,156, 157,158,159,160,161,162,163,166,167,168, 169,170,171,172,173,174,175,176,177,178, 179,180,181,182,183,184,186/1,187,192,19 3,194,195,196/1,197,198,199,202,203,204, 205,206,207,208,209,210,211,212,213,214, 215,216	1213	5	12
Gurugram	Badshahpur	Sakatpur 159	85, 86, 87	319	0	16
Gurugram	Badshahpur	Tikli 167	1126, 1128, 1129, 1414	156	1	1
Gurugram	Sohna	Alipur 180	1//7, 8, 13 to 18, 23 to 25, 2//11,19 to 22, 3//1 to 3, 8 to 10, 12 to 14, 16 to 19, 23 to 25, 4//3 to 5, 5//3 to 7, 15, 16, 25, 6//1, 6 to 25, 7//11 to 13, 16 to 25, 8//20 to 22, 24, 25, 9//21 to 25, 14//1 to 4, 6, 7, 9 to 12, 16 to 25, 15//3 to 15, 17 to 25, 16//1 to 25, 17//1 to 19, 23 to 25, 18//3 to 7, 15, 19//1 to 25, 20//1 to 24, 21//1 to 25, 33//1 to 3, 4 to 6, 7, 8, 13 to 18, 23 to 25, 34//1, 2, 35//1 to 10, 36//1 to 3, 4/1, 4/2, 5/1, 6, 14/1, 14/3, 89, 90, 91, 92, 93	253	2	8
Gurugram	Sohna	Ghamdoj 179	1//6, 15, 16, 25, 2//11, 12, 19 to 24, 3//21, 4//1 to 4, 7 to 14, 16 to 25, 5//4 to 7, 11, 12, 14 to 25, 6//16, 24, 25, 7//4 to 8, 13 to 18, 23 to 25, 8//1 to 25, 9//1 to 25, 10//1, 9 to 12, 17 to 25, 15//10, 16//1 to 15, 16/2, 17 to 25, 17//1 to 25, 20//1 to 25, 21//10, 22//11 to 25, 23//13 to 18, 23 to 25, 24//3 to 8, 13 to 18, 22 to 25, 25//1 to 25, 26//1 to 25, 27//1 to 25, 28//1 to 25, 29//1 to 25, 30//1 to 25, 31//1 to 25, 41//1 to 25, 42//1 to 25, 43//1 to 25, 44//1 to 25, 45//1 to 25, 46//1 to 25, 47//1 to 25, 48//2 to 8, 13 to 17, 24, 25, 49//4 to 7, 12 to 18, 21, 23 to 25, 50//1 to 25, 51//1 to 25, 52//1 to	993	5	4

District	Tehsil	Village with Hadbast No.	Description of field Khasra No.	Total area in		
				Acre	Kanal	Marla
1	2	3	4	5	6	7
Gurugram	Sohna	Ghamdoj 179	25, 53// 1 to 25, 54// 1 to 25, 55// 1 to 25, 56//1 to 25, 69//1 to 25, 70// 1 to 25, 71//1 to 25, 72//1 to 25, 73// 1 to 25, 74//1 to 25, 75// 4 to 7, 15, 16, 76// 1 to 3, 9, 77//1 to 18, 24, 25, 78// 1 to 25, 103//1 to 15, 104//5, 6			

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